



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./13/2013	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR M J QUADIR (R2) MR. K MIRA (R2)
2	MACApp./327/2013	DIBYAJYOTI SAIKIA and ANR. <b>Versus</b> NETAI CH. GHOSH and 2 ORS.	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA	
3	MACApp./236/2015	BISWAJIT BARDHAN <b>Versus</b> HUSSAIN AHMED CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3) MRN BHUYAN(R-3)
4	MACApp./630/2017	SRI NAYAN JYOTI DAS <b>Versus</b> SRI MANIK BASUMATARY and 2 ORS	MR.P SUNDI	MISS. M BORAH MR. B B BORAH MS L BARUAH
5	MACApp./270/2018	RANJIT BARMAN <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY	MR. R BORUAH	MR S DAS (R3) MR. A J SAIKIA (R1) MR N N BHUYAN (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
6	MACApp./579/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI SANJIB KUMAR SHARMA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

LEAVE NOTE OF ADVOCATES FOR 12/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
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**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	WP(C)/1440/2008	SMTI BANESEA KHATUN and ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	GA, ASSAM
2	WP(C)/5732/2015 (FIXED ON THE 2ND WEEK OF JANUARY, 2021)	BIKRAM SINGH DEKA and 4 ORS <b>Versus</b> THE STATE OF ASSAM and 10 ORS	MR.A ROSHID MR.A MOBARAQUE	DR.B AHMED SC, IRRIGATION(R1-4)
3	WP(C)/6164/2016	SMTI. NEELAKSHI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MS. R DEKA MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9)

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**[AT 11:30 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	WP(C)/5760/2015	M/S JUGONIAR A PROPRIETORSHIP FIRM and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K BORAH MR.D GOGOI MR.S BORTHAKUR	SC, AIDC
2	WP(C)/7069/2015	ARJUN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R DUTTA MR.M K BORO	SC, SECONDARY EDUCATION SC, F.DEPTT.
3	WP(C)/1601/2018 FIXED	SMT. RANGILA HAZARIKA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. P J SAIKIA MR.R S MISHRA	ASSTT.S.G.I.
4	WP(C)/4361/2018	MANAGEMENT OF HOTEL RAJMAHAL <b>Versus</b> HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM
5	WP(C)/5434/2019 CAVT. NO.0680/2019	MAKSUS AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. N H BARBHUIYA MS N J BEGUM MR. B J GHOSH	MR H I CHOUDHURY SC, PNRD GA, ASSAM FOR CAVEATOR
6	WP(C)/9550/2019	DIGANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS U DAS MR. M S SHARMA MS B CHAKRAVARTY MR G J SHARMA	SC, HIGHER EDU SC, G U SC, U G C

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